

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1256

ANSWERED ON:26.11.2009

CORRUPTION IN IRCTC

Pandey Shri Ravindra Kumar;Singh Shri Brij Bhushan Sharan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have decided to start catering services through the Indian Railways Catering and Tourism Corporation (IRCTC) after abolishing the system of contractors/Licences in catering services;
- (b) if so, the details thereof;
- (c) whether the vigilance Mechanism has detected cases of alleged corruption and irregularities in IRCTC during each of the last three years;
- (d) if so, the details thereof; and
- (e) the details of the actions taken against the delinquent officials thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

- (a) and (b): Catering activities on Indian Railways have been entrusted to Indian Railway Catering and Tourism Corporation (IRCTC) which is providing these services either departmentally or through licensees.
- (c) to (e): In 2006,55 checks,in 2007,59 checks,in 2008, 39 checks and in 2009 (till November), 28 checks have been conducted by IRCTC Vigilance Department. Delinquent officials identified have been taken up under Disciplinary Rules and in case of licensees suitable fines have been imposed.